

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/5743/2021

This the **12nd** day of **August**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Dr. Mukesh Kumar Gupta.

.....Applicant

(Advocate:- Monika kohli – not present)

Versus

State of Jammu and Kashmir through Commissioner/Secretary its Government Health, Family Welfare and Medical Education Department, J&K Govt., Civil Secretariat., Jammu & others.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

ORDER[ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 26.07.2021 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Anand...